

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2248

ANSWERED ON:29.08.2007

WILDLIFE CRIME CONTROL BUREAU

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Deora Shri Milind Murl;Jindal Shri Naveen

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to constitute a Wildlife Crime Control Bureau;
- (b) if so, the details thereof;
- (c) the role to be assigned to the bureau; and
- (d) the time by when the said bureau is likely to be established?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI S. REGUPATHY)

(a) (b) & (c) Central Government vide notification dated 6th June, 2007 has set up the 'Wildlife Crime Control Bureau'. The Bureau is headed by the Director (Wildlife Preservation) with headquarters at New Delhi. It has four Regional Offices i.e. New Delhi, Mumbai, Chennai and Kolkata and three Sub-Regional Offices at Amritsar, Guwahati and Cochin. In addition one new Regional Office at Jabalapur has also been created.

The main functions of the Wildlife Crime Control Bureau are to collect and collate intelligence related to organized wildlife crime activities and to disseminate the same to State and other enforcement agencies for immediate action so as to apprehend the criminals and to establish a centralized wildlife crime data bank along with coordination of actions of various offices, state governments and other authorities.

(d) Does not arise.